

ITEM NO.1

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 3742/2023

SURENDRA PUNDALIK GADLING

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

(IA No. 172147/2025 - EARLY HEARING APPLICATION IA No. 199153/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 199158/2023 - EXEMPTION FROM FILING O.T. IA No. 73131/2025 - EXEMPTION FROM FILING O.T. IA No. 184427/2024 - EXEMPTION FROM FILING O.T. IA No. 184426/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 73130/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Anand Grover, Sr. Adv.
Mr. Paras Nath Singh, Adv.
Ms. Nupur Kumar, AOR

For Respondent(s) : Mr. Tushar Mehta, Solicitor General
Mr. SV Raju, A.S.G.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter before a Bench wherein one of us (Hon. Atul S. Chandurkar, J.) is not a member.

(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR